

F. No. J-11/2/2018-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastry Bhawan, New Delhi,
Dated 27th March, 2019


ORDER

The President is pleased to accept the resignations of following Advocates who figure in various categories of the panel counsel for various courts/tribunal as mentioned under column III, with effect from the dates as mentioned under column-V in table 'A' below, consequently, their names occurring in various orders of this Department as mentioned under column-IV in table 'A', stand deleted:

Table 'A'

Sl. No.	Name of Advocate (S/Shri)	Name of Court/Tribunal & Category of Panel	Detail of the order(s) No. of empanelment	Date of acceptance of resignation
I	II	III	IV	V
1.	Ms. Prachi Upadhyay	CAT, Ahmedabad Bench as Addl. CGSC	36(8)/2015-Judl. dated 06.04.2015	30.10.2018
2.	Dashrath Singh Chauhan	District & Subordinate Courts, Etawah (UP) as Addl. SGC	J-11015/1/2016-Judl. dated 28.12.2016	08.12.2018
3.	Ramesh Singh	High Court of Delhi as Sr. Panel Counsel	J-11017/22/2018-Judl. dated 18.12.2018	20.12.2018
4.	P. Parameswaran Nair	Supreme Court of India as Group 'A' Panel Counsel	J-11016/1/2019-Judl. Dated 01.02.2019	27.02.2019
5.	Dr. V. Venkatesan	High Court of Madras at Chennai as Sr. Panel Counsel	J-11017/20/2018-Judl. Dated 06.08.2018	04.03.2019

2. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. The Incharge Central Agency Section, Supreme Court of India, New Delhi.
3. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
4. The Incharge, Branch Secretariat, Chennai.
5. Shri Devang Vyas, Asst. SGI, Gujarat High Court, Ahmedabad.
6. The Registrar, CAT, Ahmedabad Bench.
7. The District Judge, City Civil Courts, Etawah (UP).
8. Shri Ghanshyam Kishore Bajpai, Standing Govt. Counsel, R/o 740, Vivekanand Marg, Civil Lines, Etawah, U. P.
9. All the five Advocates mentioned in the table 'A' above.
10. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
11. Hindi Section, Department of Legal Affairs, for translation of this order.
12. Guard File with 5 spare copies.



(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in